

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/455(KB)2018
IA(I.B.C)/666(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	SUBARTA SARKAR VS KND ENGINEERING TECHNOLOGIES LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Mamta Binani, Adv.] Liquidator in person

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/666(KB)2024**
 - a. After arguing for a while Ld. Counsel appearing for the Liquidator seeks to withdraw this IA with liberty to file a fresh IA.
 - b. This IA is accordingly dismissed as withdrawn with liberty to the Liquidator to file a fresh IA subject to just exceptions.
3. Post this matter on **18/04/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)